

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2602  
ANSWERED ON:09.12.2014  
PROBLEM DUE TO MORAL POLICING  
Rajesh Shri M. B.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether incidents of vandalism and rampage in the name of cultural and moral policing are on the rise in the country in the recent past;
- (b) if so, the details thereof and the total number of accused arrested and the law under which action has been taken against the guilty during each of the last three years and the current year, State-wise; and
- (c) the corrective steps taken by the Government to stop such incidents in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): Specific data on such incidences is not maintained centrally. Since 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention to improving the administration of criminal justice system and take such measures as necessary for prevention and control of crime.